

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHIORIGINAL APPLICATION NO. 827/2024

News Item titled "Noida authority dumping treated water into drains alleges activist" appearing in the Hindustan Times dated 11.06.2024

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DATED:18.09.2025

**(PRADEEP MISRA & DALEEP DHYANI)**

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 827 OF 2024

IN THE MATTER OF:

News Item titled "Noida Authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11.06.2024.

**REPLY ON BEHALF OF THE UTTAR PRADESH
POLLUTION CONTROL BOARD**

I, Reetesh Kumar Tewari, aged about 50 years, S/o. Shri J.N. Tewari presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter UPPCB), NOIDA, Gautambudh Nagar do hereby solemnly affirm and state on oath as under:

1. That I the deponent in the above-noted capacity, am well conversant with the facts and records of the present case and am authorized to swear the present affidavit on behalf of the Uttar Pradesh Pollution Control Board.
2. That the present case, has been registered *suo-motu* by this Hon'ble Tribunal by considering the issue of wastage of STP treated water by the Noida Authority, in pursuance of the news item titled "Noida Authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11.06.2024.



A handwritten signature in blue ink, appearing to be "R. Tewari", written over a horizontal line.

3. That the news item relates to Noida Authority's alleged action of dumping treated waste water into the drains instead of recycling it for irrigation purposes in city's parks, green belts along the roads and all kinds of green cover in the city. It has also been alleged that the ground water is being used for irrigation purpose in Sector 74, 75, 116 and 117 in Noida.
4. That the present matter was taken up on 16.07.2024 when this Hon'ble Tribunal has impleaded the answering Respondent and issued notice. In the compliance of the said order, reply affidavit was filed by the UPPCB on 10.10.2024.
5. That further in compliance of the orders passed by this Hon'ble Tribunal, the UPPCB has issued a letter to Water Department of Noida Authority on 22.08.2025 and sought relevant information with regards to the capacities of installed Sewage Treatment Plants (STPs), Utilized capacities of Installed STPs, Status of reuse/recycle of treated water and status of treated water being discharged into the drain/River on desired format. Also, action plan to ensure hundred percent recycle/reuse of treated water has also been sought vide said letter.

A true copy of the letter dated 22.08.2025 is being enclosed herewith and marked as **Annexure No.-1**.



A handwritten signature in blue ink, appearing to be 'Rajpal Singh', written over the notary seal.

6. That the UPPCB has also issued a letter to the Horticulture Department of Noida Authority on 22.08.2025 and sought relevant information with regards to location of green belts, facility for irrigation in green belt, mode of supply of STP treated water and quantity of STP treated water utilized on desired format.

A true copy of the said letter dated 22.08.2025 is being enclosed herewith and marked as **Annexure No.-2**.

7. That response to above-mentioned letters along with relevant information on desired format has been received from Water (Outer Agency) Division, Noida Authority on 28.08.2025.

A true copy of the said letter dated 28.08.2025 is being enclosed herewith and marked as **Annexure No.-3**.

8. That the sewage of Noida region is diverted to four sewerage districts having a treatment capacity of 411 MLD. The sewage drained from different sectors is linked by sewerage network to eight STPs located in Sector 54 (District A), Sector 50 (District B), Sector 123 (District C) and Sector 168 (District D), present utilization capacity of eight operational STPs is around 260 MLD. Details with regards to the STP location, Capacity, Utilization, Recycling/Reuse and Discharge into drains is being tabulated hereinunder:



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S.No.	STP Location	STP Capacity (in MLD)	Utilized Capacity (in MLD)	Treated Water Reused	Treated water Discharge
1	Sector-50	25	14	18	27
2		34	31		
3	Sector-54	33	13	30	26
4		54	43		
5	Sector-123	35	17	10	71
6		80	64		
7	Sector-168	50	17	10	68
8		100	61		
Total		411	260	68	192

Table 1: Status of STP Treatment Capacity, Utilized Capacity, Treated Water Reused and treated water Discharged.

9. That it is evident from the perusal of the above table that though Noida Authority has adequate sewage treatment capacity, but utilization of treated STP water needs to be managed more efficiently. Against 260 MLD treated sewage, only 68 MLD is being used for irrigation in parks and green belts. Also, treated water is being supplied to under construction projects. Besides this, it is also being used for road washing/ sprinkling, fire safety related activities as per requirement.
10. That in compliance of above and according to the Authority's letter dated 28.08.2025, work is in progress to use about 30 to 35 MLD of treated waste water in next 6 months. Thereafter, a total of 100 MLD of treated waste water will be utilized from the sewage treatment plants operating in the Noida area.



A handwritten signature in blue ink, consisting of stylized, overlapping loops and a horizontal line at the bottom.

11. That Noida has already installed tertiary treatment plant (TTP) in all 8 STPs. Sample are being collected from all 08 STPs on weekly basics and the analysis reports from June-August 2025 are being enclosed herewith and marked as **Annexure No.-4**.

The above facts are being placed for kind consideration of this Hon'ble Tribunal.



DEPONENT

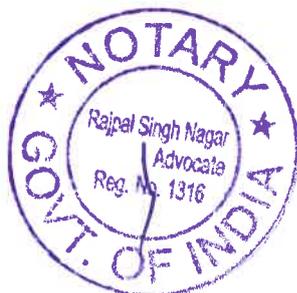
VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

VERIFIED ON THIS THE 16th DAY OF SEPTEMBER, 2025 AT NOIDA, GAUTAM BUDDHA NAGAR.



DEPONENT



ATTESTED


Rajpal Singh Nagar
Notary Public Noida
Gautambudh Nagar (U.P.)

16 SEP 2025



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA



पत्रांक:- 531/L-201/25

दिनांक:- 22-08-2025

सेवा में,

अपर मुख्य कार्यपालक अधिकारी (V),
नवीन ओखला औद्योगिक विकास प्राधिकरण,
सेक्टर-6, नोएडा, गौतमबुद्ध नगर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0 827/2024 News Item titled "Noida authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11-06-2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0 827/2024 News Item titled "Noida authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11-06-2024 का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 15.05.2025 के अनुपालन हेतु निम्न प्रोफार्मा पर सूचनार्यें प्रेषित करने हेतु संदर्भित को निर्देशित करने का कष्ट करें। कृपया यह भी अवगत हो कि मा0 अधिकरण में अगली सुनवाई तिथि 23.09.2025 नियत है।

Address and Location of parks/Green belts	Facility for Irrigation in Green belt/Parks (STP Treated Water/Ground Water)	Mode of STP Treated Water supply	Quantity of STP Water Utilized (in MLD)

भवदीय,

(ऋतेश कुमार तिवारी)
क्षेत्रीय अधिकारी

२

प्रतिलिपि:- निम्न लिखित को सूचनार्थ प्रेषित।

- 1- मुख्य कार्यपालक अधिकारी महोदय, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा।
- 2- सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3- मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

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Revised by Post
3-9-25
Sah

नवीन ओखला औद्योगिक विकास प्राधिकरण Annexure-III

कार्यालय वरिष्ठ प्रबन्धक(जल-बाहय संस्था)

जल कल परिसर, सैक्टर-5, नौएडा-201301 (उ०प्र०)

पत्रांक:- नौएडा/व०प्र०(जल-बा०सं०)/2025/181

दिनांक : 28/08/2025

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, नौएडा।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० नं० 827/2024 News Item titled "Noida authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11-06-2024 के सम्बन्ध में।

सन्दर्भ: पत्रांक:-530/L-201/25 दिनांक 22.08.2025

कृपया उपरोक्त विषयक सन्दर्भित पत्रांक का अवलोकन करने का कष्ट करें, जिसके माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ० ए० नं० 827/2024 News Item titled "Noida authority dumping treated water into drains, alleges activist" appearing in the Hindustan Times dated 11-06-2024 के सम्बन्ध में अगली सुनवाई तिथि 23.09.2025 नियत है, के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 15.05.2025 के अनुपालन हेतु निम्न प्रोफार्मा पर नौएडा क्षेत्र में संचालित 08 नग एस०टी०पी० के सम्बन्ध में चाही गई सूचना निम्नानुसार है-

STP Name	STP capacity (In mld)	Utilized STP capacity (In mld)	STP treated water reused & for what purpose (In mld)		STP treated water discharged in drain (In mld)
			Reuse Purpose	Qty. In mld	
Sector-50, Noida	25	14	1-Parks , Green belt & wetland 2-On Demand Treated water Supply for Construction purpose to the Pvt. & Govt. Builders on Subsidised rates @ Rs. 5.00/KL 3- Free of Cost on Demand Treated water Supply to work Circle, Horticulture, fire Deptt. & Health Deptt. for construction, Irrigation of plants, fire fighting as well as for sprinkler's	18	27
	34	31			
Sector-54, Noida	33	13	-do-	30	26
	54	43			
Sector-123, Noida	35	17	-do-	10	71
	80	64			
Sector-168, Noida	50	17	-do-	10	68
	100	61			
Total	411	260		68	192

➤ आगामी छः माह में लगभग 30-35 mld Treated waste water का उपयोग करने हेतु कार्य प्रगतिरत है, तत्पश्चात नौएडा परिक्षेत्र में संचालित सीवेज शोधन संयंत्रों से कुल 100 mld Treated waste water का utilization किया जा सकेगा।

अतः तदनुसार अवगत होना चाहें।

प्रबन्धक(जल-बा०सं०)
नौएडा

प्रतिलिपि-

1. अपर मुख्य कार्यपालक अधिकारी(के०के०) महोदय को सादर सूचनार्थ।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।

प्रबन्धक(जल-बा०सं०)
नौएडा

Annexure-IV

MONTH—June -2025,STP Data

S.No.	Sampling Point	Date	Colour	pH	B.O.D (mg/l)	C.O.D (mg/l)	T.S.S (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
1.	Sector 50 (25MLD SBR Outlet), Noida	3.06.2025	Colourless	7.51	12.3	99.2	22.0	2500.0	910.0
		12.06.2025	Colourless	7.22	13.3	101.6	25.0	2200.0	680.0
		16.06.2025	Colourless	7.16	11.3	97.6	19.0	1700.0	410.0
		24.06.2025	Colourless	7.22	12.3	100.0	22.0	2200.0	810.0
2.	Sector 50 (34 MLD SBR Outlet), Noida	3.06.2025	Colourless	7.33	14.3	96.8	25.0	2700.0	780.0
		12.06.2025	Colourless	7.16	13.9	98.4	22.0	2500.0	400.0
		16.06.2025	Colourless	7.21	12.1	95.0	21.0	2500.0	810.0
		24.06.2025	Colourless	7.34	11.8	93.6	19.0	2100.0	600.0
3.	Sector 54 (33 MLDSBROutlet), Noida	3.06.2025	Colourless	7.26	11.9	95.2	23.0	1400.0	680.0
		12.06.2025	Colourless	7.39	12.5	96.0	26.0	1600.0	540.0
		16.06.2025	Colourless	7.29	16.2	112.0	41.0	1400.0	600.0
		24.06.2025	Colourless	7.38	12.4	98.4	20.0	2200.0	810.0
4.	Sector 54 (54 MLDSBROutlet), Noida	3.06.2025	Colourless	7.34	9.4	82.2	19.0	1500.0	610.0
		12.06.2025	Colourless	7.39	10.7	84.8	21.0	1700.0	600.0
		16.06.2025	Colourless	7.23	10.7	82.4	15.0	2100.0	400.0
		24.06.2025	Colourless	7.45	9.7	82.2	17.0	2100.0	680.0
5.	Sector 123 (35 MLDSBROutlet), Noida	3.06.2025	Colourless	7.51	13.5	100.0	27.0	2100.0	830.0
		12.06.2025	Colourless	7.42	14.3	109.6	31.0	1400.0	630.0
		16.06.2025	Colourless	7.36	15.5	104.0	27.0	2600.0	830.0
		24.06.2025	Colourless	7.29	11.4	91.2	16.0	2200.0	830.0
6.	Sector 168 (50MLDSBR Outlet), Noida	3.06.2025	Colourless	7.45	15.4	111.0	31.0	3300.0	610.0
		12.06.2025	Colourless	7.56	15.5	115.2	33.0	2100.0	930.0
		16.06.2025	Colourless	7.35	13.5	109.6	19.0	2200.0	680.0
		24.06.2025	Colourless	7.47	15.9	117.6	23.0	2700.0	680
7.	Sector 123 (80 MLDSBROutlet), Noida	3.06.2025	Colourless	7.53	11.5	88.0	22.0	1100.0	490.0
		12.06.2025	Colourless	7.33	11.2	68.0	18.0	1600.0	220.0
		16.06.2025	Colourless	7.51	10.7	64.8	14.0	2700.0	920.0
		24.06.2025	Colourless	7.51	11.5	72.0	14.0	1700.0	550.0
8.	Sector 168 (100 MLDSBROutlet), Noida	3.06.2025	Colourless	7.19	13.7	115.2	37.0	2100.0	830.0
		12.06.2025	Colourless	7.54	9.6	56.0	17.0	2000.0	580.0
		16.06.2025	Colourless	7.27	10.1	64.0	16.0	2600.0	560.0
		24.06.2025	Colourless	7.51	9.3	64.0	15.0	1400.0	450.0

MONTH—July -2025. STP Data

S.No.	Sampling Point	Date	Colour	pH	B.O.D (mg/l)	C.O.D (mg/l)	T.S.S (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
1.	Sector 50 (25MLD SBR Outlet), Noida	01.07.2025	Colourless	7.45	14.1	99.2	26.0	1100.0	790.0
		07.07.2025	Colourless	7.24	13.3	94.4	29.0	2200.0	450.0
		14.07.2025	Colourless	7.18	13.2	96.8	19.0	3500.0	790.0
		22.07.2025	Colourless	7.21	14.1	95.2	21.0	1600.0	280.0
		28.07.2025	Colourless	7.19	13.6	93.6	24.0	1600.0	540.0
2.	Sector 50 (34 MLD SBR Outlet), Noida	01.07.2025	Colourless	7.31	12.5	94.4	24.0	1400.0	790.0
		07.07.2025	Colourless	7.31	11.9	92.8	22.0	1700.0	780.0
		14.07.2025	Colourless	7.24	12.4	91.2	18.0	2100.0	780.0
		22.07.2025	Colourless	7.29	12.1	89.6	20.0	1600.0	540.0
		28.07.2025	Colourless	7.31	11.9	98.4	27.0	1400	790.0
3.	Sector 54 (33 MLD SBR Outlet), Noida	01.07.2025	Colourless	7.25	12.1	97.6	20.0	1600.0	540.0
		07.07.2025	Colourless	7.26	13.5	99.2	27.0	3500.0	790.0
		14.07.2025	Colourless	7.36	13.9	103.2	26.0	2800.0	790.0
		22.07.2025	Colourless	7.31	13.3	101.6	24.0	2100.0	780.0
		28.07.2025	Colourless	7.43	12.7	100.0	23.0	1600.0	540.0
4.	Sector 54 (54 MLDSBROutlet), Noida	01.07.2025	Colourless	7.41	13.4	107.2	33.0	2100.0	930.0
		07.07.2025	Colourless	7.32	13.9	103.2	31.0	1600.0	220.0
		14.07.2025	Colourless	7.43	14.2	109.6	30.0	1700.0	780.0
		22.07.2025	Colourless	7.37	13.6	106.4	28.0	2600.0	780.0
		28.07.2025	Colourless	7.53	13.1	102.4	25.0	500.0	400.0
5.	Sector 123 (35 MLDSBROutlet), Noida	01.07.2025	Colourless	7.33	14.4	104.0	36.0	2200.0	450.0
		07.07.2025	Colourless	7.40	12.8	101.6	28.0	2000.0	610.0
		14.07.2025	Colourless	7.36	12.5	98.4	21.0	2200.0	790.0
		22.07.2025	Colourless	7.42	12.7	97.6	22.0	2100.0	780.0
		28.07.2025	Colourless	7.44	12.9	99.2	21.0	1700.0	780.0
6.	Sector 168 (50MLDSBR Outlet), Noida	01.07.2025	Colourless	7.21	9.5	80.0	18.0	2700.0	680.0
		07.07.2025	Colourless	7.39	11.3	81.6	22.0	2500.0	780.0
		14.07.2025	Colourless	7.43	10.3	82.4	23.0	1400.0	200.0
		22.07.2025	Colourless	7.34	11.3	87.2	26.0	1500.0	400.0
		28.07.2025	Colourless	7.59	11.6	84.0	22.0	2100.0	600.0
7.	Sector 123 (80 MLDSBROutlet), Noida	01.07.2025	Colourless	7.30	11.1	80.0	32.0	1400.0	610
		07.07.2025	Colourless	7.53	10.6	72.0	24.0	2500.0	450
		14.07.2025	Colourless	7.63	9.7	84.0	16.0	1600.0	540.0
		22.07.2025	Colourless	7.39	10.9	72.0	18.0	1400.0	790.0
		28.07.2025	Colourless	7.49	11.2	82.2	19.0	2500.0	910.0
8.	Sector 168 (100 MLDSBROutlet), Noida	01.07.2025	Colourless	7.61	10.1	80.8	21.0	1700.0	790.0
		07.07.2025	Colourless	7.54	12.2	86.4	21.0	3200.0	680.0
		14.07.2025	Colourless	7.27	11.9	89.6	25.0	1300.0	200.0
		22.07.2025	Colourless	7.36	13.7	92.0	23.0	1700.0	450.0
		28.07.2025	Colourless	7.36	13.5	91.2	20.0	1400.0	680.0

MONTH—August -2025, STP Data

S.No.	Sampling Point	Date	Colour	pH	B.O.D (mg/l)	C.O.D (mg/l)	T.S.S (mg/l)	Total Coliform (MPN/ 100ml)	Fecal Coliform (MPN/ 100ml)
1.	Sector50(25MLD SBR Out let),Noida	04-08-2025	Colourless	7.41	12.3	96.8	25.0	2100	600
		11-08-2025	Colourless	7.64	12.1	81.6	22.0	2500	610
		18-08-2025	Colourless	7.15	11.9	80.8	24.0	3500	790
		27-08-2025	Colourless	7.28	10.6	72.0	21.0	1700	930
2.	Sector 50 (34 MLD SBR Outlet), Noida	04-08-2025	Colourless	7.66	11.6	90.4	24.0	1400	680
		11-08-2025	Colourless	7.53	11.9	82.2	21.0	1700	400
		18-08-2025	Colourless	7.33	11.6	80.0	20.0	2700	830
		27-08-2025	Colourless	7.33	11.8	82.4	23.0	1200	810
3.	Sector 54 (33 MLD SBR Outlet), Noida	04-08-2025	Colourless	7.57	12.4	98.4	21.0	1500	610
		11-08-2025	Colourless	7.36	12.1	85.6	23.0	1600	540
		18-08-2025	Colourless	7.34	12.3	84.0	25.0	1600	540
		27-08-2025	Colourless	7.46	12.1	80.0	20.0	1400	610
4.	Sector 54 (54 MLDSBROutlet), Noida	04-08-2025	Colourless	7.50	09.7	81.6	18.0	2100	930
		11-08-2025	Colourless	7.29	9.1	80.0	17.0	1500	400
		18-08-2025	Colourless	7.49	9.9	64.0	17.0	2400	920
		27-08-2025	Colourless	7.43	10.1	80.0	19.0	2000	580
5.	Sector 123 (35 MLDSBROutlet), Noida	04-08-2025	Colourless	Sample Collection is not possible due to back flow of Hindon RIVER					
		11-08-2025	Colourless	7.44	12.7	94.4	25.0	1600	920
		18-08-2025	Colourless	7.35	12.5	90.4	24.0	3200	920
		27-08-2025	Colourless	7.58	12.1	88.8	23.0	1700	780
6.	Sector 168 (50MLDSBR Outlet),Noida	04-08-2025	Colourless	7.47	14.1	114.0	28.0	2700	920
		11-08-2025	Colourless	7.29	11.1	84.0	21.0	1100	790
		18-08-2025	Colourless	7.26	10.7	84.8	22.0	2700	680
		27-08-2025	Colourless	7.39	10.2	84.0	20.0	1700	930
7.	Sector 123 (80 MLDSBROutlet), Noida	04-08-2025	Colourless	Sample Collection is not possible due to back flow of Hindon RIVER					
		11-08-2025	Colourless	7.38	10.2	72.0	21.0	1600	240
		18-08-2025	Colourless	7.35	11.1	81.6	21.0	1200	450
		27-08-2025	Colourless	7.45	11.9	82.2	25.0	1500	450
8.	Sector 168 (100 MLD SBR Outlet), Noida	04-08-2025	Colourless	7.71	09.1	64.0	16.0	2200	830
		11-08-2025	Colourless	7.63	13.1	90.4	18.0	1600	350
		18-08-2025	Colourless	7.64	13.5	88.8	17.0	1600	240
		27-08-2025	Colourless	7.36	13.1	92.0	26.0	1600	220

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BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

MPA 1230/21

Appeal /OA NO. _____ of _____

In re:
News Item titled Noida
Authority by dumping treated water
VERSUS

Plaintiff /Appellants/
Petitioner/Complainant

Defendant/Respondent/
Accused

KNOW ALL to whom these present shall come that I/We

do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above noted case & authorize :-

Mr.Pradeep Misra, Mr. Daleep Dhyani, Advocates,
138, New Lawyers Chamber, Supreme Court of India,
New Delhi, Ph. :011-23070011, Mob. 9810252518, 9811070721

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on my/our behalf.

AND I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

AND I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself.

AND I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid. I/we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 12 day of 09 2021

Accepted subject to the terms of fees.

(Signature)
(PRADDEEP MISRA)(DALEEP DHYANI)
Advocate Advocate (D-435/01)

12.09.2021

(Signature)
Client
Anuj Kumar Chaubey
Law Officer-I
U.P. Pollution Control Board
Lucknow

